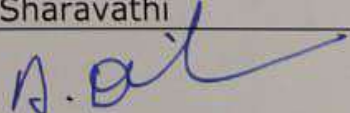


In the court of Prl. Senior Civil Judge & J.M.F.C.,  
Devanahalli, cause list, **dated 21-11-2020**

<b>MORNING SESSIONS</b>			
<b>HEARING / ARGUMENTS</b>			
<b>Case No.</b>			<b>Plaintiff / Defendants Name</b>
1.	O.S.	703/20	- Parvathamma V/s. Krishnamma
2.	O.S.	242/20	- Ramanna V/s. Bachegowda
3.	O.S.	688/20	- Hemavathi V/s. Rathnamma
4.	O.S.	237/20	- Chandramma V/s. Muniyamma
5.	O.S.	6/19	- Jayamma V/s. Narayanappa
6.	O.S.	97/20	- Ramachandraiah V/s. Shakunthala
7.	O.S.	163/20	- Gowramma V/s. Ramanjinappa
8.	O.S.	35/20	- Suesh V/s. Ravichandra
9.	O.S.	40/20	- Srinivas V/s. Mahadev Acharya
10.	O.S.	203/19	- Rajanna V/s. Srinivasa
11.	O.S.	15/19	- Venkatamma V/s. Eraiah
12.	O.S.	560/16	- Muniyappa V/s. Anjinappa
13.	O.S.	365/20	- Vinoda V/s. Gowramma
14.	O.S.	101/20	- Kadiramma V/s. Yarappa
15.	O.S.	740/18	- Prabhu V/s. Srinivas
16.	O.S.	276/15	- Susheela V/s. Lakkamma
17.	O.S.	1/12	- Mohammed V/s. Salima
18.	O.S.	16/08	- Munimallappa V/s. Hanumanthappa
19.	O.S.	433/15	- Munithayamma V/s. Muniyappa
20.	O.S.	722/16	- Sonnamma V/s. Rathnamma
21.	O.S.	86/20	- Narasimhappa V/s. Shanthamma
22.	O.S.	763/18	- Mamatha V/s. Krishnappa
23.	O.S.	759/18	- Inderchand V/s. M/s. Vivan Developers
24.	O.S.	633/16	- Mehaboob V/s. Appanna
25.	O.S.	447/20	- Narayana Swamy V/s. Lakshamma
26.	O.S.	700/18	- Akkalegowda V/s. Chandrakrishna
27.	O.S.	743/16	- Chikkappaiah V/s. Marappa
28.	O.S.	503/15	- Srinivasamurthy V/s. Manjula
29.	O.S.	679/16	- Kalappa /s. Bhagyamma
30.	O.S.	1482/06	- Manoj V/s. Devaraj
31.	O.S.	501/12	- Venkatalakshamma
32.	O.S.	1074/19	- Lakshamma V/s. Muniyappa
33.	O.S.	137/20	- Chikkappaiah V/s. Muniyamma
34.	O.S.	238/19	- Addd Marappa V/s. Vanitha
35.	O.S.	61/20	- Chikka Muniyappa V/s. B. Venkatesh
36.	O.S.	128/11	- Rajgopal V/s. Sharavathi

  
Prl. Senior Civil Judge & J.M.F.C.,  
Devanahalli.

Note: All Advocates are requested to strictly follow S.O.P. dated  
24-07-2020 issued by Hon'ble Hon'ble High Court of Karnataka.

In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI, Cause List,  
Dated 21-11-2020.

MORNING SESSION				
HEARING				
	Case No.		Plaintiff Name	Defendants Name
1.	F.D.P.	5/18	- Venkatamma	Lakshamma
2.	O.S.	323/20	- Sonnegowda	Channarayagowda
3.	F.D.P.	21/06	- Jayamma	Byregowda
4.	M.A.	17/20	- Ramachandra	Mariamma
5.	O.S.	285/18	- Narayanappa	Ananda
6.	O.S.	683/14	- Ashwathamma	Kempamma
7.	O.S.	874/14	- Jayamma	Narasamma
8.	O.S.	804/13	- Anusuyamma	Muniakkayamma
9.	O.S.	631/12	- Munishamappa	Rathamma
10.	O.S.	776/14	- Anjinappa	Ramanjinappa
11.	O.S.	22/13	- Yashodhamma	Nagaraju
12.	O.S.	804/14	- Venkatesh	Ramadas
13.	O.S.	261/18	- Sumalatha	Munipapanna
14.	O.S.	780/19	- Vijayakumar	Marthish
15.	O.S.	163/09	- Bachamma	Muniramappa
16.	O.S.	602/13	- Bhagyamma	Narayanawamy
17.	O.S.	627/15	- Kempamma	Krishnappa
18.	O.S.	261/18	- Pavan	Lakshmikanth
19.	O.S.	233/12	- Hanumantharayappa	Karagappa
20.	O.S.	1939/06	- Lakshman	Gopamma
AFTERNOON SESSION				
21.	O.S.	429/18	- Krishnappa	Muniyamma
22.	O.S.	228/16	- Gopala	Venkatesh
23.	O.S.	848/14	- Krishnachari	Nanjamari
24.	O.S.	919/08	- Muniraju	Krishnoji Rao
25.	O.S.	289/09	- Achappa	Munivenkatappa
26.	O.S.	329/11	- Mahendra	Chandrappa
27.	O.S.	845/14	- Muninarasamma	Kadirappa
28.	O.S.	211/12	- Chinnamma	Venkataramanappa
29.	O.S.	208/18	- Gopala	Nanjamari
30.	O.S.	509/16	- Lakshamma	Chikkanjinamma
31.	O.S.	364/10	- R. Vydurya	Gowamma
32.	O.S.	449/18	- Savitha	Rangappa
33.	O.S.	910/19	- Muniraju	Pujamma
34.	Ex.	47/09	- Venkatachala	Muniramaiah
35.	O.S.	937/19	- Narayanappa	Krishnappa
36.	O.S.	266/16	- Anusuyamma	Krishnamma
37.	O.S.	961/20	- Nagaraj N.	Gopamma
38.	O.S.	964/20	- Muniyappa	Yarrappa
39.	O.S.	967/20	- Sujan Sarathi Ghosh	Jai Kumar
40.	M.C.	57/20	- XXXX	XXXX

I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,  
Devanahalli.

**NOTE :** All Advocates are requested to strictly follow S.O.P.  
issued by Hon'ble High Court of Karnataka, Bengaluru.

IN THE COURT OF II ADDITIONAL SENIOR CIVIL JUDGE & JMFC., DEVANAHALLI  
CAUSE LIST, DATED 21-11-2020

**MORNING SESSION  
EVIDENCE**

Case No.	Plaintiff / Defendants Name
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1	O.S. 8/2016	Adarsh Vs Hanumanthaiah
2	O.S. 322/2017	Narasappa Vs Thimmakka
3	O.S. 477/2014	Rajamma Vs Muninanjappa
4	O.S. 719/2015	Muttamma Vs S.N.Ashwathaiah

**HEARING/ARGUMENTS**

6	O.S. 508/2019	M.Nirmala Vs M/s Maxworth Realty India Ltd.
7	O.S. 25/2017	Archana.H.L Vs H.V. Lakshminarayan
8	O.S. 152/2017	Sumalatha Vs Narayanappa
9	O.S. 360/2012	Chikka Byrappa Vs Nanjappa
10	O.S. 50/2008	MUNITHYAMMA Vs SONNAMMA
11	O.S. 671/2015	Ramakrishnappa Vs Kempamma
12	O.S. 450/2013	Nagarathna Vs Nagarajappa
13	O.S. 614/2017	H. Subbanna Vs V. Anjinappa
14	O.S. 167/2017	B.V.Roopasharee Vs B.Venkatesh
15	O.S. 293/2020	Muniyamma Vs Narayanaswamy
16	O.S. 206/2017	Akhilesh Vs Anjinamma
17	O.S. 175/2016	Yallamma Vs Peddanna
18	O.S. 67/2016	Nagamani.S Vs S.M.Srinivas
19	O.S. 491/2010	AMMAYYA @ ANJINAMMA Vs BYAMMA
20	O.S. 958/2015	Gowramma Vs Lakshamma

**AFTERNOON SESSION---EVIDENCE**

21	O.S. 791/2015	Pushpa Vs Anjinamma
22	O.S. 405/2017	M.Srinivas Vs V.Raju
23	O.S. 616/2017	Muniraju Vs H.N.Ramakrishnappa

**HEARING/ARGUMENTS**

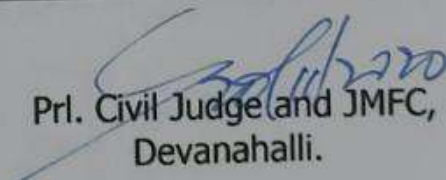
24	O.S. 55/2008	FAZALUNNISSA Vs AMEENA BI
25	O.S. 195/2013	Gangarathnamma Vs Singamma
26	O.S. 1252/2006	MAHENDRA KUMAR SHAH Vs ANURADHA OSWAL
27	O.S. 277/2020	Munianjinappa Vs Venkatamma
28	O.S. 187/2016	Ramakrishna Vs Narayanamma
29	O.S. 217/2008	BALAPPA Vs KADIRAPPA
30	O.S. 226/2017	Nagarathnamma Vs Krishnappa
31	O.S. 556/2013	C.Hanumanthagowda and 3 others Vs Nihar Ranjan Samantara
32	O.S. 195/2016	Lakshmiddevamma Vs Surappa
33	O.S. 351/2017	Mohan.D.R. Vs Rathnamma
34	O.S. 164/2008	SUNANDA Vs SMT. MUDDAMMA
35	O.S. 407/2011	KRISHNAPPA Vs SMT. NARAYANAMMA
36	O.S. 474/2020	Mubarak alias Syed Mubarak Vs Syed Sardar
37	O.S. 358/2019	Sharadamma Vs Manjula
38	O.S. 956/20	Mallika Vs Narayanaswamy
39	O.S. 959/20	Harish.S Vs Ramaiah
40	O.S. 962/20	Kumar Vs Munirajappa

*(Signature)*  
II Additional Senior Civil Judge and J.M.F.C.,  
Devanahalli.

NOTE: All advocates are requested to strictly follow SOP issued by Ho'ble High Court of Karnataka.

**In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List**  
**Dated 21-11-2020**

<b>MORNING SESSSION CIVIL AND CRIMINAL CASES</b>	<b>AFTERNOON SESSION CIVIL AND CRIMINAL CASES</b>
<p><b><u>HEARING</u></b></p> <ol style="list-style-type: none"><li>1. O.S. 485/2020</li><li>2. O.S. 497/2020</li><li>3. O.S. 231/2020</li><li>4. O.S. 779/2011</li><li>5. O.S. 495/2020</li></ol> <p><b><u>EVIDENCE</u></b></p> <ol style="list-style-type: none"><li>6. C.C. 31/2013</li><li>7. Cmis.152/2020</li><li>8. Cmis.151/2020</li><li>9. Cmis.184/2020</li><li>10. C.C.2696/2018</li><li>11. PCR. 100/2019</li><li>12. PCR.115/2019</li><li>13. PCR.432/2019</li><li>14. PCR.443/2019</li><li>15. PCR.484/2019</li><li>16. PCR.89/2020</li><li>17. PCR.90/2020</li><li>18. PCR.94/2020</li><li>19. PCR.149/2020</li><li>20. Cmis.92/2020</li></ol>	<p><b><u>HEARING</u></b></p> <ol style="list-style-type: none"><li>1. Ex.2/1993</li><li>2. O.S.141/1990</li><li>3. P&amp;Sc .2/2016</li><li>4. O.S.21/2004</li><li>5. O.S.879/2012</li><li>6. O.S.789/2014</li><li>7. O.S.555/2018</li><li>8. O.S.303/2018</li><li>9. O.S.119/2020</li><li>10.O.S.1/2020</li><li>11.O.S.29/2020</li><li>12.Cmis...../2020(Ramakka)</li><li>13.Cmis...../2020(Lakshamma)</li><li>14.C.C.4238/2012</li><li>15.C.C.2695/2016</li></ol> <p><b><u>EVIDENCE</u></b></p> <ol style="list-style-type: none"><li>16.O.S.925/2013</li></ol> <p><b><u>ARGUMENTS</u></b></p> <ol style="list-style-type: none"><li>17.O.S.189/2007</li><li>18.O.S.443/2012</li></ol> <p><b><u>ORDERS</u></b></p> <ol style="list-style-type: none"><li>19. Cmis.162/2020</li></ol> <p><b><u>NEW SUIT</u></b></p> <ol style="list-style-type: none"><li>20. O.S.503/2020 (H.Jayaram)</li></ol>

  
Prl. Civil Judge and JMFC,  
Devanahalli.

**NOTE:** All the advocates are requested to strictly follow SOP dated 05-10-2020 issued by the Hon'ble High Court of Karnataka.

**In the Court of Addl. Civil Judge and JMFC, Devanahalli**  
**Cause List Dated 21-11-2020**

<b>AFTERNOON SESSION</b>	
<b>CIVIL AND CRIMINAL CASES</b>	
<b><u>HEARING/ARGUMENTS</u></b>	
1.	O.S.452/2020
2.	O.S.30/2018
3.	O.S.506/2009
4.	O.S.160/2013
5.	O.S.914/2011
6.	O.S.312/2013
7.	O.S.790/2014
8.	O.S.602/2018
9.	C.Mis.373/2015
10.	C.C.3445/2020
11.	PCR 309/2014
12.	PCR 507/2017
13.	O.S.448/2011
14.	C.Mis.....2020 (Ashwathamma)
<b><u>EVIDENCE</u></b>	
15.	C.Mis.215/2020
16.	C.Mis.218/2020
17.	O.S.754/2011
18.	O.S.826/2011
<b><u>NEW SUITS</u></b>	
19.	O.S.502/2020 (H.Jayaram)
20.	O.S.504/2020 (Narayanaswamy)

**NOTE**: All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.

*Yogeshwar.*  
Addl. Civil Judge and JMFC,  
Devanahalli